GOVERNMENT OF TRIPURA FOREST DEPARTMENT

No.F.7 (44)/ FOR-06/ FP-90/ VOL.II/ 26, 651-800 Dated, Agartala / 1/2012

NOTIFICATION

In the exercise of powers conferred by the Section 41 and 42 of the Indian Forest Act, 1927, and all sections enabling in this behalf, the State Government makes the following Rules to further amend "The Tripura Forest Transit Rules, 1952" (herein-after referred to as the Principal Rules) namely-

1. Short title and commencement:-

- (i) These Rules may be called "The Tripura Forest Transit (4th Amendment) Rules, 2012".
- (ii) It shall come into force from the date of its publication in the official gazette.

2. Amendment of Rule 2:-

In the sub-rule (2) of the Rule 2, after the words "The transit passes are to be signed by the issuing officer with his name in capital letters in the bracket under his signature with clear official seal", the following shall be inserted "Provided that the above restriction for issue of re-transit pass shall not be applicable in case of stone boulders/ stone chips originated from Assam and Peoples' Republic of Bangladesh. The Range Officer/ Beat Officer having jurisdiction over the area may issue re-transit pass after satisfying himself that there is no illegality and there is no dues payable to the Govt. for such produce".

By order of the Governor,

Jas)

PLIYE

Addl.Secretary Government of Tripura

То

The Manager, Tripura Government Press, Agartala along with 5 copies of the Notification for arranging immediate publication in the gazette, and also to send 250 copies of the gazette issue to the PCCF, Tripura for wide circulation.

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Copy to:-

- 1. The Principal Chief Conservator of Forests & Head of the Forest Force, Tripura.
- 2. The Principal Chief Conservator of Forests & Chief Wildlife Warden, Tripura.
- 3. The Addl. Principal Chief Conservator of Forests, Protection/P&D/APR.
- 4. The Chief Conservator of Forests, P&D /WP& Survey/Territorial.
- 5. The Conservator of Forests, Estt. & HRD.
- 6. The Dy. Conservator of Forests, HQ.
- 7. The District Forest Officer, West/North/Dhalai/South.
- 8. The Divisional Forest Officer.....
- 9. The Wildlife Warden, Trishna/Sepahijala.
- 10. The Range Officer.....
- 11. The Beat Officer.....

Addl Sccretary

Government of Tripura